

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 66
TO BE ANSWERED ON 3RD FEBRUARY, 2020**

EXCLUSIVE PROJECT FOR CULTURAL HERITAGE OF THRISSUR

66. SHRI T.N. PRATHAPAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to initiate an exclusive project for the cultural heritage of Thrissur which is known as the Cultural Capital of Kerala and if so, the details thereof;
- (b) whether the Government has any projects related with the cultural heritages in particular cities, towns and villages and if so, the details thereof; and
- (c) the details of fund allocated for the projects related to the cultural heritage and cultural tourism in the country since 2014?

ANSWER

**MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)**

(a) No, Sir.

(b) & (c) Ministry of Tourism, Government of India had launched the Swadesh Darshan Scheme in January, 2015 for integrated development of theme based tourist circuits in the country. Under the scheme, fifteen (15) thematic circuits have been identified for development namely; North-East Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit, Heritage Circuit, Sufi Circuit, and Tirthankara Circuit.

Under the Spiritual Circuit in Kerala, Ministry of Tourism has approved development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam and Trivandrum for Rs. 85.23 crores.

Further, Ministry of Tourism has sanctioned a number of projects relating to cultural heritage under the Heritage Circuit theme of Swadesh Darshan Scheme. Details of the projects are annexed (**Annexure**).

ANNEXURE

Annexure referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 66 for 03.02.2020

Details of the projects sanctioned under the Heritage Circuit theme of Swadesh Darshan Scheme

Sl. No.	State/ Year of Sanction	Circuit	Details	Amount sanctioned (in Crores)
1.	Gujarat 2016-17	Heritage Circuit	Development of Ahmedabad- Rajkot - Porbandar – Bardoli - Dandi	85.01
2.	Madhya Pradesh 2016-17	Heritage Circuit	Development of Gwalior – Orchha – Khajuraho – Chanderi – Bhimbetka – Mandu	92.97
3.	Uttarakhand 2016-17	Heritage Circuit	Development of Heritage Circuit in Kumaon Region – Katarmal – Jogeshwar-Baijnath-Devidhura.	79.13
4.	Uttar Pradesh 2016-17	Heritage Circuit	Development of Kalinjar Fort (Banda) – Marhar Dham (Sant Kabir Nagar) - Chauri Chaura, Shaheed Sthal (Fatehpur) - Mavahar Sthal (Ghosi) - Shaheed Smarak (Meerut)	34.82
5.	Assam 2016-17	Heritage Circuit	Development of Tezpur – Majuli – Sibsagar	98.35
6.	Gujarat 2016-17	Heritage Circuit	Development of Vadnagar - Modhera and Patan	98.61
7.	Puducherry 2017-18	Heritage Circuit	Development of Heritage Circuit in Puducherry	66.35
8.	Rajasthan 2017-18	Heritage Circuit	Development of Rajsamand (Kumbhalgarh Fort) - Jaipur (Nahargarh Fort) - Alwar (Bala Quila) - Sawai Madhopur (Ranthambore Fort and Khandar Fort) - Jhalawar (Gagron Fort) - Chittorgarh (Chittorgarh Fort) Jaisalmer (Jaisalmer Fort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi) - Jalore (Jalore Fort) - Udaipur (Pratap Gaurav Kendra) - Dholpur (Bagh-i-Nilofar and Purani Chawni) - Nagaur (Meera Bai Smarak)	90.92
9.	Telangana 2017- 18	Heritage Circuit	Development of Heritage Circuit: Qutub Shahi Heritage Park - Paigah Tombs - Hayat Bakshi Mosque - Raymond's Tomb	99.42
10.	Punjab 2018-19	Heritage Circuit	Development of Anandpur Sahib – Fatehgarh Sahib – Chamkaur Sahib – Ferozpur – Amritsar – Khatkar Kalan – Kalanour - Patiala	99.95